

[Print](#)**Defective Case Register from 2026-02-13 to 2026-02-13**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/6567/2026	HARA PRASAD RATH	2026-02-13	1. In Affidavit, occupation of deponent not correctly furnished.
2	D-CRLMC/961/2026	SILABHADRA SASTRY	2026-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. paragraph no. not correctly furnished in declaration in the I.A.2. Welfare fund of Rs.50/- not paid in V.Nama.
3	D-CRLMA/4778/2026	MADAN MOHAN SWAIN	2026-02-13	Put up for SR after filing of c. copy of impugned order
4	D-WP(C)/6193/2026	RANJIT SAMAL	2026-02-13	Deponent has not signed in affidavit.
5	D-WP(C)/6566/2026	HARA PRASAD RATH	2026-02-13	1. In affidavit, occupation of the deponent wrongly furnished
6	D-BLAPL/4821/2026	RAMA CHANDRA JENA	2026-02-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the victim/ informant be deleted from para No.02.
7	D-MACA/6050/2026	PRASANTA KUMAR MAHALI	2026-02-13	Provision of Law not proper
8	D-CRLMP/4406/2026	NETRANANDA BISWAL	2026-02-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
9	D-LAA/6289/2026	SRINIBASH SATAPATHY	2026-02-13	Amount awarded,amount claimed, valuation of appeal and court fee payable not furnished on appeal memo, for further SR
10	D-ABLAPL/4849/2026	KASHINATH PATTANAIK	2026-02-13	17-REFERENCE CERTIFICATE NOT FURNISHED.
11	D-ABLAPL/4860/2026	AMITABH NAIK	2026-02-13	8-CAUSE TITLE NOT IN ORDER. Address of the Petitioners not correctly furnished.
12	D-BLAPL/4829/2026	DURGA PRASAD PATTANAIK	2026-02-13	i) Year of the case filed on learned C.J.M. Balasore in cause title and prayer of the petition not tally with Rejection order.
13	D-CRLMC/4806/2026	SUBHRANSU BHUSAN MOHANTY	2026-02-13	1. C.Copy of Criminal Misc. Petition No.207/2025 vide Annexure-4 to be filed.
14	D-WP(C)/6395/2026	NAMITA PATTANAIK	2026-02-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 70 not neat.

15	D-CRLMP/4385/2026	GOUTAM KUMAR ACHARYA (SR. ADV.)	2026-02-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
16	D-WP(C)/6239/2026	RANJIT SAMAL	2026-02-13	1.Copy of the letter dated.17.07.2022 mentioned in the Index(Anx-3) not tally with para-18 body of the petition and under Annex-3.
17	D-WP(C)/6340/2026	GOPINATH MISHRA	2026-02-13	1. Page 8 not filed. Resubmit for SR after filing of page 8.
18	D-WP(C)/6312/2026	SUBHENDU KUMAR DAS	2026-02-13	.Subject Code incorrectly Mentioned
19	D-ABLAPL/4776/2026	DIBYAJYOTI SAHOO	2026-02-13	1. Deponent has not signed in Affidavit.
20	D-CONTC/6037/2026	ADV.	2026-02-13	Age of the petitioner not furnished in affidavit.
21	D-CRLREV/4738/2026	DAYANIDHI MISHRA	2026-02-13	1. Authentication fee due on the (a) Copy of Trial Court Judgement C. copy of Annex-1 not filed 2.C.copy Annex-1 not filed 3. Good ground certificate not furnished
22	D-WP(C)/6569/2026	HARA PRASAD RATH	2026-02-13	1. In Affidavit, occupation of the deponent not correctly furnished.
23	D-WP(C)/6128/2026	RANJIT SAMAL	2026-02-13	Page no.20 not fullfledged.
24	D-WP(C)/6276/2026	PRASANTA KUMAR NANDA	2026-02-13	1. Page marking of Pet. and Annexures not correct. Pet. be page marked from 1 to 10 and page marking of Annexures be modified accorgingly. 2. Occupation of Deponent mentioned in declaration of Affidavit not correct.
25	D-CONTC/5571/2026	ADV.	2026-02-13	COPY OF CAUSE TITLE IN W.P(C) NO.34850/2025 BE FILED THEN PUT UP FOR SR
26	D-RPFAM/5975/2026	TRILOCHAN PANIGRAHI	2026-02-13	being aggrieved and good ground not furnished
27	D-WP(C)/6221/2026	RAKESH KUMAR SARANGI	2026-02-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
28	D-WP(C)/6399/2026	JYOTI RANJAN KAR	2026-02-13	1. Deficit court fee Rs5/- not paid on C.T. 2 . O.P. - 2 not signed in V.nama.
29	D-CRLMA/3793/2026	RAJIV KUMAR MAHANTA	2026-02-13	P.S. case no. not furnished.
30	D-CRLA/4731/2026	PRASHANTA KU. NAYAK	2026-02-13	Put up for S.R. after redacting the names of friend and relative of victim at para-2 of page-4 and para-4 of page-5
31	D-CONTC/6215/2026	ADV.	2026-02-13	1.Address of the petitioner in cause title not tally with Affidavit. 2. Reference certificate not furnished. 3. Name of the opp. party not correctly furnished in affidavit.
32	D-CONTC/6362/2026	ADV.	2026-02-13	1. Reference certificate certificate not furnished. 2. Name of the opp. party not correctly furnished in affidavit.
33	D-CONTC/6217/2026	ADV.	2026-02-13	1. Reference certificate not furnished. 2. Name of the opp. party not correctly furnished in

				affidavit. 3. Age of the petitioner in cause title not tally with affidavit.
34	D-WP(C)/6372/2026	KRISHNA CHANDRA SAHU	2026-02-13	page nos.17 18 28 and 38 partially legible.
35	D-WP(C)/6374/2026	DURGESH NARAYAN RATH	2026-02-13	1. page no.32 partially legible
36	D-WP(C)/6369/2026	KRISHNA CHANDRA SAHU	2026-02-13	page nos. 18 19 26 29 partially legible.
37	D-ABLAPL/4721/2026	TARA PRASAD MOHAPATRA	2026-02-13	1.Name of the Lower court on cause title does not tally with para-3 of the petition.
38	D-CMP/6402/2026	ALOK KUMAR MOHAPATRA	2026-02-13	1. As per annex.1 age of the both parties in petn. and affidavit and complete address of op.parties not properly furnished in C.T.
39	D-ABLAPL/4792/2026	SURYAKANTA DWIBEDI	2026-02-13	1. G.r case no wrongly furnished in cause title and prayer of the application.
40	D-CRLMC/4534/2026	MAMTA TRIPATHY	2026-02-13	1. Paragraph no. not correctly furnished in the petition in I.A.
41	D-CRLMC/4783/2026	JYOTIRMAYA SAHOO	2026-02-13	1. Charge sheet to be filed. 2. Page no.10 not properly arranged
42	D-WP(C)/6368/2026	KRISHNA CHANDRA SAHU	2026-02-13	page nos. 17 18 and 28 partially legible.
43	D-BLAPL/4711/2026	PARTHA SARATHI DAS	2026-02-13	Lower Court case mentioned in petition as Spl. Case No. 05 of 2026 which is not tally with Certified copy (mentioning therein G.R. 686 of 2025).
44	D-WP(C)/6685/2026	TUSAR KUMAR MISHRA	2026-02-13	Address of op-6 and 8 not mentioned.
45	D-WP(C)/6371/2026	KRISHNA CHANDRA SAHU	2026-02-13	page nos. 18 19 22 26 and 29 are partially legible.
46	D-CMP/5765/2026	AKSHAYA KUMAR SUBUDHI	2026-02-13	Address of op nos. 22 and23 not mentioned.
47	D-WP(C)/6401/2026	SANGRAM JENA	2026-02-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.14 not neat and legible.
48	D-WP(C)/5721/2026	GOPAL KRISHNA NAYAK	2026-02-13	1. Date of or.in annex.6 not tally with index and petition para.3 and prayer.2. Name of petitioner no. 4 in C.T. not tally with annex.8. 3 C.copy of or.06-02-2023 vide annex.6 not filed.
49	D-MACA/6382/2026	BIJAYANANDA SAMANTARAY	2026-02-13	further SR after filing of c copy
50	D-WP(C)/6333/2026	DILIP KUMAR SAHU	2026-02-13	Code no not tally with Assesment slip,Index and Cause Title.
51	D-MACA/6406/2026	ADAM ALI KHAN	2026-02-13	1. Period of Delay 9 days 2.statutory deposit not made
52	D-WP(C)/6335/2026	DILIP KUMAR SAHU	2026-02-13	Code no not tally with Assesment slip,Index and Cause Title.
53	D-MACA/6712/2026	DEBASISH PATNAIK	2026-02-13	Provision of Law not perfect 2. vernacular certificate not furnished
54	D-WP(C)/6336/2026	DILIP KUMAR SAHU	2026-02-13	Code no not tally with Assesment slip,Index and Cause Title.
55	D-MATA/6462/2026	SANJAY KUMAR DAS	2026-02-13	it may be register as WPC

56	D-MATA/6345/2026	KSHIROD KUMAR ROUT	2026-02-13	Period of Delay 33 days 2.good ground not furnished
57	D-CRLMC/4702/2026	ABHISHEK DASH	2026-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the deponent in affidavit not correctly furnished in Solemnly affirmation para.2. As per impugned order under Annexure-1, the name of the Lower court not furnished in the cause title.
58	D-BLAPL/4799/2026	BHARAT BHUSAN ROUTRAY	2026-02-13	Wrongly mentioned A.bail instead of Regular bail in C.title
59	D-CRLA/4558/2026	CHEERA RANJAN SATAPATHY	2026-02-13	Put up for S.R. after redacting the name of the informant from appeal memo
60	D-ABLAPL/4793/2026	BHABANI SHANKAR DASPARIDA	2026-02-13	1. Fathers name of petitioner no 12 not furnished. 2. Petitioners -sl no 9 and 10 as per cause title have not signed in the V. Nama
61	D-RSA/52997/2025	NIRANJAN LENKA	2026-02-13	1.D.C.Fee of Rs.39/- to be Paid. Put up for further S.R after Payment of D.C.Fee for computing the period of limitation
62	D-ABLAPL/4835/2026	NIRANJAN LENKA	2026-02-13	1. Formal FIR copy not with the counter FIR at Annexure-2 2. Formal FIR copy not with the FIR copy at Annexure-7 3. In V. Nama, signature of of the petitioner-2 and 4 not tally with that of name furnished in cause title of the application. 4. Petitioner 5 being minor signed in the V. Nama 5. LTI of Usha Malik attested by Advocate in V. Nama not in the cause title of the application
63	D-CRLA/4338/2026	SOUBHAGYA KUMAR DASH	2026-02-13	Code Wrongly indicated 1-Page-A of synopsis not signed and convicted u/ss. wrongly mentioned in synopsis, 2-Date of F.I.R. wrongly furnished in date chart
64	D-CRLMC/4634/2026	PRASANTA KUMAR ROUTRAY	2026-02-13	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. As per impugned order under Annexure-1,S.T.Case No. not furnished in the petition.
65	D-WP(C)/6317/2026	SAMARENDRA MOHANTY	2026-02-13	. Court fee Rs 6/- deficient in Cause title of the petition. 2. Annexure-1 not attested
66	D-BLAPL/35785/2025	GURUPRASAD BEHERA	2026-02-13	Name of the sessions court mention in petition does not tally with rejection order.
67	D-WP(C)/6365/2026	PRAMODA KUMAR MISHRA	2026-02-13	1.Nomenclature not correctly furnished in the entire petition.
68	D-CRLMP/4419/2026	PRADEEP KUMAR KHUNTIA	2026-02-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
69	D-ABLAPL/4842/2026	RAMA CHANDRA JENA	2026-02-13	1 . Page no-7 9 not legible 2. Annexure-1 not attested
70	D-WP(C)/6303/2026	SUSHREE SANGITA	2026-02-13	1. Synopsis and Date Chart not page marked. 2. Application not properly addressed to Honorable

		PASAYAT		Court.
71	D-ABLAPL/4845/2026	BIKASH KUMAR PRADHAN	2026-02-13	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
72	D-CRLMC/4660/2026	RABI NARAYAN MOHANTY	2026-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Details of the petitioner not furnished in the cause title.2. Name of Father and age of the deponent in affidavit not furnished in declaration in the petition and I.A.
73	D-WP(C)/6290/2026	SATYAJIT BEHERA	2026-02-13	1. Incomplete Ann.4 filed.
74	D-BLAPL/4839/2026	DEVASHIS PANDA	2026-02-13	i) Year of the Rejection order not correct in para -3 of the petition.
75	D-BLAPL/4742/2026	TARINI PANIGRAHI	2026-02-13	14-NOT PROPERLY INDEXED. . Annexures not properly mentioned in Index and in the petition. Resubmit for SR after necessary correction.
76	D-CRLMC/4682/2026	DEBASNAN DAS	2026-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.
77	D-ABLAPL/4748/2026	BISWAJIT MOHAPATRA	2026-02-13	i) Name of the victim be redacted from para-2 and 3 of the petition.ii) Paragraph Sl. no. 3 mentioned two times in the petition.iii) Paragraph sl. no. not correct in Affidavit.
78	D-WP(C)/6385/2026	JYOTI RANJAN KHUNTIA	2026-02-13	1. Date of approval order under Annexure-4 does not tally with Index and para-5 of the petition.
79	D-CRLMC/4674/2026	PRADEEPTA KUMAR BEHERA	2026-02-13	1. As per impugned order under Annexure-1, the name of the Lower court does not tally in Synopsis and petition.
80	D-CRLMC/4794/2026	JYOTIRMAYA SAHOO	2026-02-13	1. Copy of charge sheet to be filed.
81	D-CRLA/3907/2026	BIDYADHAR PANDA	2026-02-13	1. Name of the victim/ Informant shall not be reflected in the petition, then further S.R. will be made.2. Case no. and date of judgement not mentioned in being aggrieved.
82	D-BLAPL/4826/2026	SURYAKANTA DASH	2026-02-13	T. R. no.14/2025 mentioned in 1st page of Rejection order but in entire petition it is mentioned as C.T. case no. 14/2025.ii) PS. case no. not mentioned in Rejection order..
83	D-WP(C)/6151/2026	RANJIT SAMAL	2026-02-13	Page no.8 not filed body of the petition.
84	D-WP(C)/6392/2026	SMITA RANJAN PATNAIK	2026-02-13	1. Paragraph no. not correctly furnished in the petition.2. Date not mentioned in Annexure-5.
85	D-WP(C)/6162/2026	RANJIT SAMAL	2026-02-13	Copy of the Letter dt.17.07.2022 mentioned in the Index and Para-18 body of the petition not tally with under Annex-3.Deponent has not signed in the affidavit.
86	D-BLAPL/4755/2026	ARIJEET MISHRA	2026-02-13	1. Reference certificate not correct as per FIR details.

87	D-WP(C)/6332/2026	DILIP KUMAR SAHU	2026-02-13	Code no not tally with Assesment slip,Index and Cause Title.
88	D-WP(C)/6348/2026		2026-02-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
89	D-WP(C)/6330/2026	DILIP KUMAR SAHU	2026-02-13	Code no not tally with Assesment slip,Index and Cause Title.
90	D-CONTC/5868/2026	ADV	2026-02-13	i) FAO no. not correct in the 13th line of para-2 of the petition.
91	D-WP(C)/6377/2026	AJAYA KUMAR NAYAK	2026-02-13	1. Annexure-1 not properly page marked in Index.
92	D-CRLMP/4601/2026	GOPINATH MISHRA	2026-02-13	1. sL no. 2 not correctly furnished in Affidavit. 2. Page no.9 not legible
93	D-ABLAPL/4920/2026	SURENDRA KUMAR MISHRA	2026-02-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informants Mother mentioned in para No.12 and Date chart to be redacted.After removal of defect put up for further S.R.
94	D-CONTC/5870/2026	ADV	2026-02-13	i) FAO no. not correctly mentioned in 13th line of para-2 of the petition.
95	D-WP(C)/6176/2026	KUNAL KUMAR SWAIN	2026-02-13	Page no. 62 not neat
96	D-WP(C)/6361/2026	SUBHADUTTA ROUTRAY	2026-02-13	Page nos 75 77 and 78 not neat.Name of petitioner no. 14 not tally with V.nama.
97	D-CONTC/5869/2026	SHASHANKA SHEKHAR PATRA	2026-02-13	i) I.A. no. mentioned in Index, synopsis and cause title not correct
98	D-CMP/5767/2026	SOUBHAGYA KUMAR DASH	2026-02-13	Name of petitioner no.4 not tally with Vnama.
99	D-BLAPL/4808/2026	BIJAYA KUMAR RAGADA	2026-02-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
100	D-CRP/6681/2026	ARPIT SIKDAR	2026-02-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.D.C.fee Rs.39 /- to be paid 2.Civil Revision petition not in proper format . 3.Nomenclature be corrected in the entire petition..
101	D-CMP/6077/2026	SUSANTA KUMAR JETHY	2026-02-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
102	D-WPCRL/4279/2026	SURENDRA BEHERA	2026-02-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
103	D-BLAPL/4846/2026	PRASANTA KUMAR SENAPATI	2026-02-13	1. Page no 29 not legible 2. Annexure- 3 not attested

104	D- CONTC/5631/2026	HRUDANANDA MOHAPATRA	2026-02- 13	PAGING OF INDEX,SYNOPSIS and DATE CHART BE OMITTED
105	D- BLAPL/4775/2026	BIRENDRA KUMAR PARDHI	2026-02- 13	1. Page marking of Bail Application in Index not correct. 2. Ann. 1 2 and 3 not page marked in Index. 3. Pet. No.3 not properly identified in CT. 4. Name of Pet. No.1,3 and 4 not tally with signature.
106	D-WA/6183/2026	BIBHUDHENDRA DASH	2026-02- 13	Period of Delay 1 day
107	D- BLAPL/4717/2026	TARA PRASAD MOHAPATRA	2026-02- 13	Page No. 8 not legible.
108	D-WP(C)/6423/2026	MANAS RANJAN BAUG	2026-02- 13	1-COURT FEE IS DEFICIENT. 1. Court fee of Rs.96/- not paid on the petition.
109	D-WA/6067/2026	INDRAMANI SAHOO	2026-02- 13	1. Period of Delay 30 days 2. Court Fee 6/ paid , deficit 6/ to be paid 3.good ground certificate not furnished, date of judgement in correct at being aggrieved
110	D- BLAPL/4633/2026	DAYANIDHI MISHRA	2026-02- 13	Reference certificate not correctly furnished
111	D-WA/5974/2026	RABINARAYAN NAYAK	2026-02- 13	Court Fee Payable Rs-12/-, Rs-6/- paid. Rs-6/- to be paid. i) Date of order wrongly furnished in Index. ii) Status of the parties not furnished. iii) wp(c) no. wrongly mention in grounds.
112	D- BLAPL/4650/2026	BIJAYA KUMAR PARIDA	2026-02- 13	1.In C.title,incorrectly mentioned A.bail instead of Regular bail. 2.Paragraph-1 of the petition not proper
113	D-WA/6042/2026	RAMDAS ACHARY	2026-02- 13	i) Para no. not correctly furnished in grounds. ii) Legible copy of page no. 80-82 115-119 124 125 129 are to be filed.
114	D- BLAPL/4710/2026	DHANANJAYA MUND	2026-02- 13	1.Lower Court case not properly mentioned in petition. 2.Occupation of the deponent not mentioned in declaration of affidavit
115	D-WA/6043/2026	RAMDAS ACHARY	2026-02- 13	i) Para no. not correctly furnished in grounds. ii) Legible copy of page no. 88-90 133-127 131-136 are to be filed.
116	D-EXP/1138/2026	SUBHADUTTA ROUTRAY	2026-02- 13	Code Incorrect. 2. C. copy of impugned order not in proper place
117	D-EXP/1092/2026	SUBHADUTTA ROUTRAY	2026-02- 13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Code Incorrect. 2. C. copy of impugned order not in proper place.
118	D- ABLAPL/4730/2026	KARUNAKAR GAYA	2026-02- 13	In Page No.11 and 13 mentioned in Annex-02 appears to be wrong
119	D-WA/6054/2026	RAMDAS ACHARY	2026-02- 13	i) Para no. not correctly furnished in grounds. ii) Legible copy of page no. 76-78 108-110 117-119 are to be filed.
120	D- CRLLP/4532/2026	PARTHA SARATHI NAYAK, A.G.A.	2026-02- 13	1. Name of the victim/relatives be redacted from para.6 of the appeal memo.
121	D- ABLAPL/4763/2026	BHARAT JALLI	2026-02- 13	Page No 19 and 21 mentioned in Annex-02 appears to be wrong.
122	D-WA/6056/2026	RAMDAS ACHARY	2026-02- 13	Code Incorrect i) Para no not correctly furnished in grounds. ii) Legible copy of page. no. 47 71

				-77 86 87 are to be filed.
123	D-EXP/1094/2026	SUBHADUTTA ROUTRAY	2026-02-13	c. copy of impugned order not in proper place. 2.Code Incorrect.
124	D- CONTC/6072/2026	ADV.	2026-02-13	1. Annex-3 and 5 not properly arranged.
125	D-EXP/1104/2026	SUBHADUTTA ROUTRAY	2026-02-13	Code Incorrect. C. copy of impugned order not in proper place.
126	D-EXP/1099/2026	SUBHADUTTA ROUTRAY	2026-02-13	Code Incorrect. C. copy of impugned order not in proper place.
127	D-WP(C)/6223/2026	ASISH MISHRA	2026-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 45 50 and 51 not neat.
128	D-WP(C)/6245/2026	PRASANNA KUMAR MISHRA	2026-02-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
129	D-WP(C)/6292/2026	SIVA SANKAR CHAINI	2026-02-13	1-COURT FEE IS DEFICIENT. Rs.24/- to be paid
130	D-WP(C)/6243/2026	PRASANNA KUMAR MISHRA	2026-02-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
131	D-WP(C)/6244/2026	PRASANNA KUMAR MISHRA	2026-02-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
132	D-EXP/1123/2026	SUBHADUTTA ROUTRAY	2026-02-13	Code Incorrect. C. copy of impugned order not in proper place.
133	D- CONTC/5206/2026	ADV.	2026-02-13	i) Reference certificate not furnished.ii)Date of order not correct in synopsis.
134	D-WP(C)/6287/2026	ATUL TRIPATHY	2026-02-13	page no. 31 not neat.
135	D-EXP/1129/2026	SUBHADUTTA ROUTRAY	2026-02-13	Code Incorrect. C. copy of impugned order not in proper place.
136	D- CONTC/5227/2026	ADV.	2026-02-13	i)Reference certificate not furnished.ii) Sl. no. 2 of the Affidavit not correct.iii) Name of the contemnor no. 3 not mentioned in cause title.
137	D-EXP/1132/2026	SUBHADUTTA ROUTRAY	2026-02-13	Code Incorrect. C. copy of impugned order not in proper place.
138	D-CRLA/3048/2026	RANJAN KUMAR ROUT	2026-02-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 04 days delay. 2. p.s. no. not correct in synopsis.3. original copy of I.As. to be filed with vernacular certificate of both affidavits.4. provision of law to be furnished in I.A. no. 460/2026.
139	D-WP(C)/6246/2026	PRASANNA KUMAR MISHRA	2026-02-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
140	D- CRLMC/4764/2026	SIDDHANT SARANGI	2026-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.2. As per cause title,copy of

				order dated 26.07.2025 not filed.3.As per cause title,C.T.Case No. does not tally with para-19 and prayer of the petition.
141	D-WP(C)/6424/2026	SOMA PATNAIK	2026-02-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
142	D-CRLMC/4699/2026	ARIJEET MISHRA	2026-02-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
143	D-WP(C)/6187/2026	RANJIT SAMAL	2026-02-13	1.Page no.12 not fullfledged.2.Deponent has not signed in affidavit and on V.nama.
144	D-BLAPL/4696/2026	PRASANTA KUMAR NANDA	2026-02-13	Provision of Law not properly mentioned in Cause title.
145	D-WP(C)/6237/2026	RANJIT SAMAL	2026-02-13	Deponent has not signed in affidavit.
146	D-CRLMC/4746/2026	LAMBODOR ACHARI	2026-02-13	1. Date of impugned order under Annexure-1 does not tally with Synopsis
147	D-WP(C)/6216/2026	ALOK KUMAR KAR	2026-02-13	.Subject Code incorrectly Mentioned
148	D-CRLMC/4664/2026	PRAVASH CHANDRA JENA	2026-02-13	1. As per impugned order under Annexure-2 the name of the Lower court does not tally with Synopsis,Date chart and petition.2. Annexure-2 not properly page in Book mark.
149	D-BLAPL/4693/2026	SUMAN MODI	2026-02-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Occupation of the deponent not mentioned in declaration of the affidavit. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
150	D-WP(C)/6214/2026	ASHOK KUMAR MOHANTY	2026-02-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
151	D-WP(C)/6571/2026	HARA PRASAD RATH	2026-02-13	1. In affidavit, occupation of the deponent wrongly furnished.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 13-02-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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